

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMME – Junior Civil Judges – II Basic Course (3rd Spell) for newly appointed **35 out of 65** newly Recruited Junior Civil Judges to undergo 3rd Spell of Basic Training for two (02) months i.e., from 03.01.2023 to 02.03.2023 at Telangana State Judicial Academy – **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. G.O.MsNo.71, Law (LA & J-Home Court.A2) Department, dated 18.10.2021, Government of Telangana.
 2. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.
 3. High Court's Order Roc.No.9220/2022-B.Spl., 23.03.2022
 4. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 04.07.2022.
 5. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 06.09.2022.
 6. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 7. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 09.12.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.3573/2021 - B.SPL., DATED:27.12.2022

The High Court is pleased to pass the following order:

The following 35 (out of 65) newly appointed Junior Civil Judges are hereby nominated to undergo 3rd Spell of Basic Training at Telangana State Judicial Academy, Secunderabad from **03.01.2023 (Tuesday) to 02.03.2023 (Thursday)**. The nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at **8.30 a.m., on 03.01.2023** to attend the said Basic Training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. POTEDAR SARALA REKHA, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Additional Junior Civil Judge, Karimnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
2.	MS. YEGI JANAKI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthy.
3.	SRI KARTHIK REDDY .T, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.

4.	MS. PATLOLLA TEJASRI, Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
5.	MS. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad.
6.	SRI VIYYAPU ARUN TEJ, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Principal Junior Civil Judge-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.
7.	SRI UPPADHYAY VIJAY KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Nagarkurnool District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.
8.	SRI DARAVATH UDAY NAIK, I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
9.	SRI R.K. VENKATA RAMANA SUHAS, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Kollapur.
10.	MS. SHRADDHA SEHGAL, VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	Spl. Judicial Magistrate of First Class (Excise)-cum-V Addl. Metropolitan Magistrate-cum-V Addl. Junior Civil Judge, Rangareddy District at LB Nagar.
11.	MS. SYED ZAKIYYAH SULTHANA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.
12.	SRI MOHAMMAD UMAR, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Narayanpet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.
13.	MS. SHRUTI DOOTA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
14.	MS. SIREESHA JADDIDI, I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	Principal Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.
15.	MS. JABISSETTI SOWKHYA, Additional Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class (Mobile Court), Mulugu.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulug.
16.	MS. VADLURI SUSMITHA, I Metropolitan Magistrate (Municipal Court), Hyderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.
17.	MS. GOOLLA SPANDANA, VII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	X Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
18.	MS. GOUNDLA HARIKA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellareddy, Kamareddy District.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class (Mobile), Kamareddy.
19.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	XI Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.

20.	SMT. DEEPTI VEMULA, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Armoor, Nizamabad District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.
21.	SRI MARUTHI PRASAD .P, Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.
22.	MS. PUTTA MOUNIKA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.
23.	SRI JAMANA VENKATA SATYA RAJ KIRAN, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
24.	MS. VALLALA SRAVANI YADAV, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.
25.	MS. HEMALATHA .M, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Karimnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
26.	SRI ARUN KUMAR NARAM, IV Assistant Judge, City Civil Court, Hyderabad.	V Assistant Judge, City Civil Court, Hyderabad.
27.	MS. NARREGUEDEM SASWATHA, ** Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla, Rajanna Sircilla District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Rajanna Sircilla District.
28.	SRI CHIRAG MEHTA, Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad.
29.	SMT. SUSHMA MADAMANCHI, V Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	VI Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
30.	SRI JITIN KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal.
31.	MS. G.SASHEE, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal at Hanumakonda.
32.	MS.GEDAM SWATHI, II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
33.	SRI BANOTHU SRIRAM, I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.

34.	SMT. SHIVALEELA .S, II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
35.	SMT. SHAIK AYESHA SAREEN, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupally, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally, Khammam District.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

*** In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.**

****The Officer mentioned at Sl.No.27 who is on Extra-ordinary Leave from 15.11.2022 to 20.01.2023 has undertaken to attend the Basic Training programme from 03.01.2023 to 02.03.2023 at Telangana State Judicial Academy, Secunderabad. Therefore, the officer is directed to attend the said basic training programme by cancelling her remaining leave period from 03.01.2023 to 20.01.2023.**

On completion of the said Basic Training Programme, the officers mentioned in Column No.2 will immediately assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 6th read above.

The above 35 Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The nominated officers are entitled only for actual journey time.
 2. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving duty and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officer(s) and In-charge Officer(s) concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

8. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**

- | | | |
|------------------------|---------------|---------------------------------------|
| 1) Nirmal | 2) Karimnagar | 3) Rajanna Sircilla |
| 4) Khammam | 5) Wanaparthi | 6) Narayanpet |
| 7) Nagarkurnool | 8) Sangareddy | 9) Siddipet |
| 10) Nizamabad | 11) Kamareddy | 12) Rangareddy District at L.B.Nagar. |
| 13) Medchal-Malkajgiri | 14) Vikarabad | 15) Warangal |
| 16) Mulugu | | |

9. The Pay and Accounts Officer, Hyderabad.

10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

11. The District Treasury Officer, Shamirpet, Medhcal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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